

273

DELHI VIDHAN SABHA

Bulletin Part I

(Brief Record of proceedings )

Wednesday, December 21, 1994/Agrahayana 30, 1916 (Saka )

No.40

2.00 PM

Rescission of suspension of Members

1. Shri Madan Lal Khurana moved the following Motion:-

"That the suspension of S/Shri Shoaib Iqbal and Mukesh Sharma may be rescinded immediately.

The Motion was adopted.

Starred Question

2. Starred Question Nos 42 to 47 and supplementaries thereto were asked and orally replied

Replies to Question Nos 41 and 48 to 60 were laid on the Table of the House.

Unstarred Question

3. Replies to unstarred Question Nos 103 to 137 were laid on the Table of the House.

Adjournment Motion

4. Shri Deep Chand Bandhu moved for leave of the House for the following adjournment motion:-

"that the business of the House be adjourned for discussing the problem of unauthorised constructions of multi-storey buildings in collusion with the government".

The motion was put before the House and leave was granted.

Statement by Chief Minister

5. Shri Madan Lal Khurana made a statement regarding sale of lotteries in Delhi.



Resolution

6. Shri Ramvir Singh Bidhuri move the following Resolution:-

"That the sale of lotteries of all States in Delhi be banned".

The Resolution was passed unanimously.

Discussion on adjournment motion

7. Shri Deep Chand Bandhu raised discussion on the following Adjournment Motion:-

"That the business of the House be adjourned for discussing the problem of unauthorised constructions of multi-storey buildings in collusion with the government".

Following Members took part in the debate :-

1. Shri Satish Chandra Khandelwal
2. Shri Ramvir Singh Bidhuri
3. Shri Jag Parvesh Chandra
4. Shri Puran Chand Yogi
5. Shri Parvez Hashmi
6. Shri Darshan Kumar Bahl
7. Shri Shish Pal
8. Ch. Prem Singh
9. Shri Jai Kishan
10. Shri Mukesh Sharma
11. Shri Alok Kumar
12. Shri Shoaib Iqbal
13. Shri Gauri Shankar Bhardwaj
14. Shri Rajender Gupta (Malviya Nagar)
15. Dr. A.K. Walia
16. Shri Nand Kishore Garg
17. Shri Vas Dev Kaptan
18. Shri Jagdish Lal Batra

Shri Madan Lal Khurana replied to the debate.

Matters under Rule 259

8. Following members raised matters under Rule 259 :-

1. Shri Gauri Shankar Bhardwaj
2. Shri Fateh Singh
3. Shri Darshan Kumar Bahl
4. Shri Sahab Singh Chauhan
5. Shri Jag Parvesh Chandra



Calling Attention

9. Dr.A.K.Walia called the attention of Chief Minister to the situation arising out of the frequent breakdown of electricity in Delhi and non-replacement of faulty cable lines and transformers.

Shri Madan Lal Khurana made a statement in this regard.

Statement by Chief Minister

10. Shri Madan Lal Khurana made a statement regarding a bursting of a transformer in Mandawali causing death of a lady and injury to five persons.

6.05 PM

(The sitting of the House was adjourned till 14.00 hours on Thursday, the 2nd December, 1994).

Delhi,  
21st December, 1994.

P.N.GUPTA  
SECRETARY